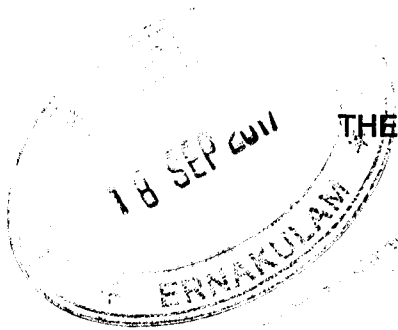


0081852



THE HIGH COURT OF KERALA

Kochi - 682 031
Dated- 14.09.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court – permission to join duty - orders issued.

Read : 1. High Court proceedings of even number dated 07.09.2017

2. Submissions dated 14.09.2017 from the persons concerned.

ORDER NO. A2-6916/2016

The following persons, who have been offered appointment as Assistants in the High Court Service as per the High Court proceedings read above, are permitted to join duty on **14.09.2017 F. N.** and are posted to the Sections mentioned against their names.

- | | | |
|------------------------|---|-------------|
| 1. Smt. Remya Krishnan | : | O.P.(L & M) |
| 2. Smt. Preethi K. M. | : | MACA |

They will be eligible for compensatory allowance @ ₹ 1000/-p. m. for attending cause list work.

(By Order)

Lissamma

Lissamma Joseph Murickan
Assistant Registrar (H.G.)

To

The persons concerned

The Joint Registrar concerned, High Court.

The Deputy Registrar concerned, High Court.

The Private Secretary to Chief Justice, High Court.

The Public Relations Officer, High Court.

The Finance Officer, High Court

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned.

The Confidential Assistants to the Registrars, High Court.

The Finance Wing and 'G' (Accounts – II & III) Sections, High Court.

✓ The I.T. Section, High Court (for uploading in website)

The Administrative Records Section, High Court (2 Copies)

The A4 Seat, High Court.

The File / Stock File